

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-476(PB)/2017

IN THE MATTER OF:

M/s. Ahulwalia Contracts (India) Ltd.

.....Petitioner

v.

M/s. Caddie Hotels Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 9

Order delivered on 14.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s):

Mr. Rishi Kapoor, Advocate

For the Respondent(s) :

ORDER

On the request made by the learned counsel for the petitioner, hearing is deferred to 15.11.2017.

-Sd-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

-Sd-
(DEEPA KRISHAN)
(MEMBER TECHNICAL)

14.11.2017

Vineet